

HIGH COURT OF UTTARAKHAND

NAINITAL

No. 4617 /XIV-40/Admin.A/2008

Dated: October 21st, 2020.

The Government has issued Notification No. 475/XXX(4)/2020-04(05)/2020 dated 20.10.2020, for removal of Smt. Deepali Sharma, Civil Judge (Senior Division) (Under Suspension), from service. The said Notification reads as under:-

“उत्तराखण्ड उच्च न्यायालय, नैनीताल की पूर्ण पीठ (Full Court) द्वारा दिनांक 14 अक्टूबर, 2020 को पारित संकल्प के आधार पर शासन को प्रेषित संस्तुति के क्रम में श्रीमति दिपाली शर्मा, सिविल जज (सी0डि0) (निलंबित) को उत्तराखण्ड सरकारी सेवक (अनुशासन एवं अपील) नियमावली, 2003 के नियम 3 के खण्ड (ख) के उप खण्ड (तीन) के अन्तर्गत सेवा से हटाये (Removal from Service) जाने की, जो भविष्य में उनको नियोजन से निरर्हित नहीं करेगा, श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं।

राज्यपाल की आज्ञा से,

ह0 /

राधा रतन्दी

Sd/-

Registrar General

Copy forwarded for information to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand.
8. Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital.
10. All the Registrars of High Court of Uttarakhand.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Hon'ble Court with the request to place it for kind perusal of Hon'ble Judges.
13. P.A. to Registrar General.
14. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading it on the website of the High Court.
15. Guard File/Assistant concerned.

**Assistant Registrar
Admin.A**